

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 22<sup>nd</sup> March, 2013*

NO. HC.VII-82/2013/ 2662 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Ranju Medhi, Sub-Divisional Judicial Magistrate (S), Golaghat, presently working as OSD, Gauhati High Court, Guwahati, an Officer in Grade-II of the Assam Judicial Service, as Joint Registrar (Judicial), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Binod Kumar Chetri provisionally promoted to Grade-I of the Assam Judicial Service.

By order,  
Sd/- Robin Phukan  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-82/2013/ 2663 - 2692 /A.

Dated 22.03.2013

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to place the services of Shri Ranju Medhi, Sub-Divisional Judicial Magistrate (S), Golaghat, presently working as OSD, Gauhati High Court, Guwahati at the disposal of the Gauhati High Court, Guwahati with effect from the date of his joining in the Gauhati High Court, Guwahati.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The Registrar, Gauhati High Court, Agartala Bench, Agartala/ Imphal Bench, Imphal/ Shillong Bench, Shillong/Kohima Bench, Kohima/Aizawl Bench, Aizawl
5. The District and Sessions Judge, \_\_\_\_\_
6. The Judge, Designated Court, Assam, Guwahati
7. The Principal Judge, Family Court, NO.I & II Kamrup, Guwahati/Cachar, Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
10. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
11. The Special Judge, Assam, Guwahati
12. The Special Judge, CBI, Assam, Guwahati
13. The Member-Secretary, Assam State Legal Services Authority, Guwahati
14. The Member, MACT, \_\_\_\_\_
15. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
16. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
17. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
18. Shri Ranju Medhi, Sub-Divisional Judicial Magistrate (S), Golaghat, presently working as OSD, Gauhati High Court, Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and join his new assignment immediately.
19. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
20. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
21. The Director, Law Research Institute, Gauhati High Court, Guwahati
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
23. The Sub-Divisional Judicial Magistrate (M)/ (S), \_\_\_\_\_
24. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
25. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati
26. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
27. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
28. The Secretary, NEJOTI, Guwahati
29. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
30. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**

22/3/13

22-03-13